

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 101(ND)14**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016**

**NAME OF THE COMPANY: M/s. Sh. Jasmohan Singh V/s. M/s. M.S. Koldhold Industries  
Ltd. & ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATUR</b>
1.	Mr. Gurnam Singh	Adv		for Koldhold
2.	Mr. Jasmohan Singh			
3.	Mr. Deepak Bhatia Adv		Responder No. 6	
4.	Mr. Saurabh Kalra	Adv	for Resp	
5.	Mr. Purninder			

**ORDER**

Due to paucity of time, matter be listed for further hearing on 19.9.2016.

Sd/-  
(Ina Malhotra)  
Member (Judicial)

Sd/-  
(R. Varanarajam)  
Member (Judicial)